

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 29<sup>th</sup> day of OCTOBER, 2018.

**ORIGINAL APPLICATION NO. 330/00219 of 2018**

**HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)  
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Awadh Bihari Sharma .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicants : Shri P.N. Pandey

Advocate for the Respondents : Shri Sanjeev Kumar Pandey

**O R D E R**

**(Delivered by Hon'ble Mr Gokul Chandra Pati, Member-A)**

List revised. None present for the applicant. Shri Sanjeev Kumar Pandey counsel for the respondents.

2. From perusal of file, it is evident that on the last listed dates i.e., 30.7.2018 and 11.9.2018, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER-J**

**(GOKUL CHANDRA PATI)  
MEMBER-A**

Manish/-